

Nomination of cases by Hon'ble the Chief Justice on 19.12.2015			
Sl no.	Case details	Nominated to-	File delivered in section
Hon....., J.			
1	A482 – 34100/2015	Hon. Manoj Misra, J.	Listing Section on 21/12/2015
2	A482 – 36428/2015	Hon. Manoj Misra, J.	Computer fresh Section on 21/12/2015
3	A482 – 36310/2015	Hon. Manoj Misra, J.	Computer fresh Section on 21/12/2015
4	Bail – 45275/2015	Hon. Ramesh Sinha, J.	Computer fresh Section on 21/12/2015
5	Bail – 44841/2015	Hon. Ramesh Sinha, J.	Computer fresh Section on 21/12/2015
As per Judicial Order (For Hon....., J.)			
6	A482 – 35829/2015	Hon. Pankaj Mithal, J. (both cases)	Computer fresh Section on 19/12/2015
7	A482 – 35748/2015	Hon. Pankaj Mithal, J. (both cases)	Computer fresh Section on 19/12/2015
Nomination under standing order of Hon'ble the Chief Justice dated 05.10.2015			
8	F. A. - 470/1998	Hon. Manoj Kumar Gupta, J.	F. A. Section on 19/12/2015
9	W. P. - 49277/2000	Hon. Suneet Kumar, J.	Writ A-II Section on 19/12/2015
10	W. P. - 52136/2000	Hon. Suneet Kumar, J.	Writ A-II Section on 19/12/2015
11	W. P. - 54253/2000	Hon. Suneet Kumar, J.	Writ A-II Section on 19/12/2015
12	W. P. - 49914/2000	Hon. Suneet Kumar, J.	Writ A-II Section on 19/12/2015
13	W. P. - 67408/2015	Hon. Pankaj Mithal, J.	Computer fresh Section on 21/12/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
21.12.2015